

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 106**  
**(IB)-415(PB)/2019**

**IN THE MATTER OF:**

Unimax International

...

Applicant/Petitioner

Vs

M/s. Soho Infrastructure Pvt Ltd.

...

Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 18.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Geetesh Meena, Adv.

For the RP : Mr. Purnima Raj, Adv.

Mr. Srishti Badhwar for erstwhile RP

**ORDER**

List on 24.02.2021.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

18.01.2021  
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